

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1871
ANSWERED ON:13.03.2007
TEHBAZARI IN NDMC AREA
Hasan Chaudhary Munawwar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the places where Tehbazari has been permitted by the NDMC in New Delhi area ;
- (b) the norms fixed for allotment of Tehbazari and the revenue generated by the Council therefrom during each of the last three years;
and
- (c) the steps taken/being taken by the Council for allotment of permanent shops in place of Tehbazari?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

- (a) : Names of the place where New Delhi Municipal Council has permitted Tehbazari are given in the Annexure-A.
- (b) : The norms fixed for allotment of Tehbazari sites in New Delhi Municipal Council area are given in the Annexure 'B'.

The revenue generated by the Council as Tehbazari fee, during each of the last three years is as under:

S. No.	Year	Revenue generated
1.	2003-04	26,73,000/-
2.	2004-05	47,39,000/-
3.	2005-06	82,76,000/-
	Total	1,56,88,000/-

- (c) : At present, there is no proposal for allotment of permanent shops in place of Tehbazari.